

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF FERTILIZERS

**LOK SABHA**

**STARRED QUESTION NO. 14\* TO BE ANSWERED ON: 02.02.2024**

**PM-PRANAM**

**14\*: SHRI RAVINDRA KUSHWAHA:  
SHRI SANJAY BHATIA:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has introduced PM-PRANAM so as to promote alternative fertilizers in the country and if so, the details thereof ;
- (b) whether the said scheme is likely to help to reduce consumption of chemical fertilizers in the country and if so, the details thereof;
- (c) whether the States/UTs across the country have been included to be part of the said scheme so as to promote it and if so, the details thereof; and
- (d) the number of farmers who have benefitted from this scheme in the country, State/UT/District-wise particularly Kalaburagi districts of Karnataka?

**ANSWER**

MINISTER OF CHEMICALS AND FERTILIZERS

**(DR. MANSUKH MANDAVIYA)**

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(a) to (d): A statement is laid on the table of the House.

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**STATEMENT REFERRED TO LOK SABHA STARRED QUESTION NO. 14\* FOR 02.02.2024 REGARDING “PM-PRANAM” TABLED BY SHRI. RAVINDRA KUSHWAHA AND SHRI SANJAY BHATIA.**

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(a) & (b): The Cabinet Committee on Economic Affairs (CCEA) has approved the “PM Programme for Restoration, Awareness Generation, Nourishment, and Amelioration of Mother-Earth (PM-PRANAM)” on 28<sup>th</sup> June, 2023. The initiative aims to complement the efforts initiated by States/UTs to save the health of Mother Earth by promoting sustainable and balanced use of fertilizers, adopting alternate fertilizers, promoting organic & natural farming etc.

(c) & (d): All states/UTs are covered under the PM- PRANAM. Under the said scheme, 50% of the fertilizer subsidy saved by a State/UT in a particular financial year by way of reduction in consumption of chemical fertilizers (Urea, DAP, NPK, MOP) compared to previous 3 years’ average consumption, will be passed on to that State/UT as Grant. States/UTs can utilize this grant for the benefit of people in the state, including farmers.

The scheme has been made operational from current Financial Year (FY) 2023-24 and the savings by the states, if any, are to be computed and passed on to the states after the end of FY 2023-24.

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